पालिसी जो डिफेंस फैक्ट्रियों से लोग छट में निकाले गये है, अगर उसी फै फैक्ट में दूसरी जगह खाली हों तो उन्हे प्रायरिटी दी जायगी या नहीं ?]

श्री आबिद अली : जरूर दी जानी चाहिये ।

مولانا ایم - فاروقی : کیا آنریبل منسٹر کی اطلاع میں یہ ہے کہ کانپور اور الہ‌آباد میں ڈیفینس فیکٹریوں سے بہت سے ایسے لوگ نکالے گئے ہیں جو ابتک بیکار ہیں اور وہاں جگہیں خالی ہوئی ہیں اور اس کے بعد بھی انکو نہیں دی گئی ہیں ؟

†[**मौलाना एम० फारूकी** : क्या आनरेबिल मिनिस्टर की इत्तिला में यह है कि कानपुर और इलाहाबाद में डिफेंस फैक्ट्रियों से बहुत से ऐसे लोग निकाले गये हैं जो अब तक बेकार है और वहां जगहें खाली हुई है और उसके बाद भी उनको नही दी गई है ?]

श्री आबिद अली : इसके बारे मे हमने एक खास आफिसर मुअय्यन किया है । जहा जहां इस किस्म की जगहें होती हैं वहां उनसे सम्बन्धित जो लोग हटाये गये है वे अगर वहां रखे जा सकते हो तो उनको रखवाने की पूरी कोशिश की जाती है और इस स्कीम मे काफी कामियाबी हुई है ।

مولانا ایم - فاروقی : کیا پورے ہندوستان کے لئے ایک آفیسر اس قسم کا رکھا گیا ہے ؟

†[**मौलाना एम० फारूकी** : क्या पूरे हिन्दुस्तान के लिये एक आफिसर इस किस्म का रखा गया है ?]

श्री आबिद अली : आफिसर एक ही है लेकिन उसके मातहत और दूसरे मददगार हैं ।

مولانا ایم فاروقی : میں آنریبل منسٹر سے یہ پوچھنا چاهتا هوں کہ یہ جو لیبر منسٹری کے آفیسر هیں ان کا اور ڈیفینس منسٹری کے آفیسرس سے کیا تعلق هوتا ہے ؟

†[**मौलाना एम० फारूकी** : मै आनरेबिल मिनिस्टर से यह पूछना चाहता हू कि यह जो लेबर मिनिस्ट्री के आफिसर हैं इनका और डिफेंस मिनिस्ट्री के आफिसर्ज से क्या ताल्लुक होता है ?]

श्री आबिद अली : जहां भी लोग हटाये जाते हैं वहां से उनकी फेहरिस्त लेना, और जहां जहां जगहे है जहा वह लोग रखे जा सकते है उनके बारे में मालूमात हासिल करना और एक दूसरे की मदद ले कर इस काम को कामियाब बनाना ।

डा० आर० बी० गौड़ : क्या इज्जतमाब नायब वजीर मेहनत यह बतलाने की जहमत गवारा फरमायेंगे कि एग्जीक्युटिव आफिसर्ज के अहकाम की अदम तामीली की सूरत में कारखानेदारो के ऊपर क्या ऐक्शन लिया जा सकता है ?

श्री आबिद अली : इन का मश्विरा न मानने की कोई शिकायत अभी नही आई है ।

Manufacture of Motor Cars and Trucks in India

*465. DR. RAGHUBIR SINH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there is a proposal to manufacture General Motor's cars and trucks in India, especially Chevrolet ones;

(b) if so, what are the details of the financial and technical arrangements proposed to be made under this plan in India; and

(c) by what date the manufacture of such cars is likely to start in India?

†[ ] Hindi transliteration.

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Sir.

(b) and (c). The financial terms and phased programme of manufacture of these trucks are under consideration.

DR. RAGHUBIR SINH: May I know, Sir, how much more time the Government will take before coming to a decision?

SHRI MANUBHAI SHAH: Within a month or two we shall finalise.

DR. RAGHUBIR SINH: May I know, Sir, whether any special provisions are going to be made under this arrangement for the progressive manufacture of more motor parts in India?

SHRI MANUBHAI SHAH: The stipulation is going to be that they will have to manufacture the entire truck, excepting certain proprietary parts, within three or four years in the country.

SHRI MAHABIR PRASAD: May I know, Sir, if it is proposed to manufacture two-seater cars in India?

SHRI MANUBBHAI SHAH: No, Sir.

AGRICULTURAL LAND RECORDS SUPPLIED BY PAKISTAN

*466. SHRI N. R. MALKANI: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) the number of cases in which the records of rights of agricultural lands belonging to displaced persons supplied by the West Pakistan Government are incomplete;

(b) the number of cases in which discrepancies have been found between the documents in possession of displaced land owners and the records of rights received from West Pakistan Government; and

(c) what steps are being taken by Government to have a complete record or to reconcile the discrepancies with the Government of West Pakistan?

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) and (b). Information in respect of incomplete records is not available and cannot be collected unless all the discrepancies are pointed out by claimants.

Out of the 13,000 claim files checked with the records received from Pakistan, it has been found that in about 6,000 cases, the entries in the records differ from the documents produced by the claimants.

(c) The copies of records relating to the two Punjabs are compared at the Wagah Border with the originals, by the representatives of the two Governments. It has been suggested to the Pakistan Government that this arrangement should be extended to cover the records for other areas also. The Pakistan Government is also being pressed to supply the records that still remain to be supplied.

SHRI N. R. MALKANI: In case such records are not supplied on the border, could we not send our staff to Pakistan to rectify these discrepancies?

SHRI MEHR CHAND KHANNA: We are trying our level best to get the records from Pakistan. That question does not arise at the present moment.

SHRI N. R. MALKANI: The number of cases is very large and ten years have elapsed. There must be some period, some limit.

SHRI MEHR CHAND KHANNA: Out of about 1,40,000 property sheets, about 80,000 have already been received.

SHRI N. R. MALKANI: There are a number of cases where private parties have gone to Pakistan and got the record of rights property signed by the revenue officials; but the Foreign Ministry there refuses to counter-